## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/101/(IB)/2017

NAME OF THE PETITIONER(S)

: R. RAVINDRAN

NAME OF THE RESPONDENT(S)

: KAPPAVAAR TEXTILES LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K.M. Anand 2. P. VALLIAMAN

Coursel for petitioner of

## **ORDER**

Counsels for both the parties are present. It has been submitted by the Counsel for the Petitioner that the Company is already struck off from the MCA portal. He wanted to file a memo in this regard for which he prayed for time. At request, time is enlarged. Put up on 08.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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